

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.157/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala & Anr. -Versus- Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJEE, Sr. Adv.

2. SWAPNA CHOUBEY, Adv.

3. TANVEE, PCS

Respondents.

Tanvee  
13/10/17

1. CS. SANJAY KUMAR GUPTA  
(PCS)

2. CS. ROHIT KUMAR KESHRI  
ORDER  
(PCS)

PETITIONERS.

Rohit Keshri  
13/10/17

Ld. Counsel for the petitioner and the respondents are present.

List on 17/10/2017.

*Jd*

(Jinan K.R.,  
Member (J))

*Jd*

(Vijai Pratap Singh)  
Member (J)